

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-114
IB-691(ND)/2020

IN THE MATTER OF:

M/s. Sentinels Security Private Limited

Vs.

Duet Sare Outsourcing Private Limited

....**OPERATIONAL CREDITOR**

....**CORPORATE DEBTOR**

SECTION

IBC under Sec 9

Order delivered on 18.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :


For the Respondent/CD :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 17.02.2021.


(Madhu Narula)
Court Officer